

Central Administrative Tribunal
Principal Bench: New Delhi

OA No. 2170/97

New

New Delhi, this the 12th day of January, 1998

Hon'ble Dr. Jose P. Verghese, Vice-Chairman (J)

Hon'ble Shri S.P. Biswas, Member (A)Rs

In the matter of:

1. Jagdish Parshad
S/o Shiv Narayan
R/o 13/614,
Mandoli Nand Nagari
New Delhi.

2. Sunder pal
S/o Dhani Ram
R/o H.No.D-67
Gali No.10
Brahm Puri Main
Road Ghonda Delhi.

3. Idrish Ahmed.
S/o Ghasita Ahmed.
R/o B-70, Gali No.
I, Kabi Nagar, Babar
Pur, Shahdara Delhi

4. Kanahya Lal
S/o Shankar Lal
R/o H.NO.218,
Tallor Sqcorce
Gole Market
New Delhi.

5. Laxmi Narayan
S/o Lakhpat Ram
C-37/54, Jain Mandir
Raja Bazar, Sector-IV
New Delhi.

6. Mahesh Kumar
S/o Om Parkash
R/o WZ-97, Uttam Nagar
School Road New Delhi-59

7. Devinder Partap
S/o Attar Singh
H.NO.1/5702 Gali
No.18, Balbir Nagar
Shahdara Delhi-32

8. Satish Kumar Sharma
S/o Mahabir Parshad
R/o Gokul Puri Loni
Road Shahdar Delhi-94

9. Daya Ram Sharma
S/o M.R. Sharma.
318, Double Shetry
Seelam Puri Shahdara
Delhi-53

10. Darshna Deiv
W/o Ramphal
Chaudhary
H.No.19/90 Sarai
Rohila Delhi.

11. Rajinder Prasahd
Shamra S/o Gurdial Sharm
C-38, Hanuman Lance C.P.
New Delhi.



12. Rajinder Kumar
S/o Hem Chand
A-114, Gali No.3
Poorvi Nathu Colony
Delhi- 93
13. Modh Yusuf Ansari
S/o Rahis Ahmad
H.NO.330, Double
Story Welcome,
Seelam Pur
Shahdara Delhi-53
14. Sanjeev Kumar
S/o Karan Singh
H.No.521/38 Gali
No.18 Vijay park
Maujpur Shahdara Delhi
15. Subhajit Duby
S/o Budh Nath
Duby H.No.66/21
Sonia Vihar
Bhajan pura
Delhi.
16. Rakesh Kumar
S/o Hari Singh
A-304, Ambika Vihar
Karawal Nagar
Delhi-94
17. Bholu Mishra
S/o A.Mishra
C-64/156, Mata
Sundri Road New
Delhi.
18. Muna Das
S/o Anil Das
r/o, 21/1337, Trilo
Puri Delhi-91
19. Rishi Pal
S/o Balwant Singh
176/1 padam Nagar
Delhi-7
20. Sri Pal S/o
Bishambir Singh
176/1 padam Nagar
Delhi-7
21. Prem Sunder
S/o R.K.Singh
19/1001, Lodhi
Colony New Delhi.
22. Ashok Kumar
S/o Bhim Singh Sharma
9/360, Trilok Puri
Delhi-91
23. Ram Kumar S/o
Siya Ram 37,
Badarpur, New Delhi-44
24. Shiv Naresh S/o
Than Singh r/o
Gautampuri part-II
I.T.O. New Delhi.
25. Narinder Kumar
S/o Ram Dhan Singh
H.No.74-B, Motha Pur
Village Badar Pur
New Delhi.
26. Chander Pal
S/o Ganga Ram
Bhim Nagar Nagloi-4
Juggi.No.102
27. Roop Chand Sharma
S/o Nand Koshar Shamra
D-441, Gali No.9
Bhajah pura Delhi.
28. Naranjan Lal
S/o Parsade Lal
r/o E-3/206, Nand
Nagari Delhi-93.
29. Ramesh Chand
S/o Dina Nath
Barun Enelave
H.No.22 Type-II
Kondli Delhi-96
30. Sham Sunder
S/o Buhu Singh
H.No.1068 Shastri
Nagar Delhi-52.

(By Advocate: Sh. Rishi Kesh)

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(A)

VERSUS

1. Union of India
through its
Secretary
Ministry of Home Affairs,
Department of Internal Security
North Block, New Delhi.
2. Director General Home Guard
and Civil Defence Delhi
Nisnkam Sewa Bhawan,
Raja Garden, New Delhi
3. Commandant General
Delhi Home Guard
Nisnkam Sewa Bhawan
Raja Garden, New Delhi
4. Chief Secretary,
National Capital Territory of Delhi
5, Shyam Nath Marg,
Delhi.
5. Lt. Governor, Delhi
Raj Niwas Marg,
New Delhi.
6. Commissioner of Police
M.S.O. Building
Police Headquarters,
I.T.O. New Delhi.

..Respondents

(By None)

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O R D E R (ORAL)

Dr. Jose P. Verghese, Vice-Chairman (J)

(9)

This OA was transferred to this court when the case in the matter of I.S. Tomar & Ors. Vs. Union of India was pending before this court for arguments. It is stated that the final order in the said case has already been passed. We have given several opportunities to the respondents to file their reply. This matter has come from the Deputy Registrar (J) stating that no counter affidavit has yet been filed. In the circumstances, we dispose of this OA directing that the reliefs granted in the matter of I.S. Tomar & Ors. Vs. Union of India on 12.12.1997 in OA No. 1753/97 etc. shall also be made applicable to the petitioners herein on mutatis matandis basis. With this, this OA is disposed of with no order as to costs.


(S. P. Biswas)
Member (A)

naresh


(Dr. Jose P. Verghese)
Vice-Chairman (J)